

The Details of Sterilization of Stray Dogs

81 **Sh. NEERAJ SHARMA (Faridabad Nit):** Will the Urban Local Bodies Minister be pleased to state:-

- a) the number of stray dogs sterilized by the Government during the year 2014 to 30 October, 2022 in the State togetherwith the amount incurred thereon alongwith the district wise details thereof;
- b) whether it is a fact that a Committee was to be constituted by the Government in accordance with the Animal Birth Control (Dogs) Rule, 2001 before the sterilization of stray dogs; if so, the date on which the said Committee has been constituted togetherwith the details of its members alongwith the district wise details thereof;
- c) the name of the officers who have signed the file of sterilization during the abovesaid period togetherwith the name of the officers who have signed on the file of payment for sterilization alongwith the district wise details thereof; and
- d) whether any irregularities have been found by the Government in any district during the abovesaid period in regard to the sterilization of dogs; if so, the action taken by the Government in this regard togetherwith the district wise details thereof?

Dr. KAMAL GUPTA, URBAN LOCAL BODIES MINISTER

- a) Total 1,37,440 numbers of stray dogs have been sterilized from the year 2014 to 30 October, 2022 for which expenditure amounting to Rs. 174,691,626 was incurred. District wise details is placed at **Annexure-I.**
- b) Yes Sir, a committee was to be constituted by the Government in accordance with the Animal Birth Control (Dogs) Rule, 2001 before the sterilization of stray dogs. The Government of Haryana vide notification dated 09.03.2015 by Animal Husbandry & Dairying Department and on

dated 30.07.2022 by Urban Local Bodies Department constituted the State Level, District Level and Municipal Level Committees. The copy of said notification is placed at Annexure- **II** & **III**.

- c)** The district wise name of the officers who have signed the file of sterilization during the above said period is attached at **Annexure-IV**.
- d) No irregularities have been found by the Government in any district during the above said period in regard to the sterilization of dogs.

आवारा कुत्तों की नसबंदी का ब्यौरा

81 श्री नीरज शर्मा (फरीदबाद एनआईटी) :

क्या शहरी स्थानीय निकाय मंत्री कृपया बताएंगे कि:-

- (क) राज्य में वर्ष 2014 से 30 अक्टूबर 2022 के दौरान सरकार द्वारा कितने आवारा कुत्तों की नसबंदी की गई तथा उन पर कितनी राशि खर्च हुई तथा उसका जिलावार ब्यौरा क्या है;
- (ख) क्या यह तथ्य है कि आवारा कुत्तों की नसबंदी से पहले पशु जन्म नियंत्रण (कुत्ते) नियम, 2001 के अनुसरण में सरकार द्वारा एक समिति गठित की जानी थी ; यदि हां तो, उक्त समिति किस तिथि को गठित की गई तथा इसके सदस्यों का ब्यौरा क्या है तथा उसका जिलेवार ब्यौरा क्या है ;
- (ग) उन अधिकारियों के नाम क्या हैं जिन्होंने उपरोक्त अवधि के दौरान नसबंदी की फाइल पर हस्ताक्षर किए हैं तथा उन अधिकारियों के नाम क्या हैं जिन्होंने नसबंदी के लिए अदाएगी की फाइल पर हस्ताक्षर किए हैं तथा उनका जिलेवार ब्यौरा क्या है ; तथा
- (घ) क्या कुत्तों की नसबंदी के संबंध में उपरोक्त अवधि के दौरान किसी जिले में सरकार द्वारा कोई अनियमितताएं पाई गई हैं; यदि हां, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है तथा उसका जिलावार ब्यौरा क्या है ?

डा० कमल गुप्ता, शहरी स्थानीय निकाय मंत्री

- (क) वर्ष 2014 से 30 अक्टूबर, 2022 तक कुल 1,37,440 आवारा कुत्तों की नसबंदी की गई है, जिस पर रु० 17,46,91,626/- की राशि खर्च की गई है। जिलावार विवरण की प्रति अनुलग्नक-I पर सलंगन है।

- (ख) हां, श्रीमान जी , आवारा कुत्तों की नसबंदी से पहले, पशु जन्म नियंत्रण (कुत्ते) नियम, 2001 के अनुसार सरकार द्वारा एक समिति का गठन किया जाना था। इसके अंतर्गत पशुपालन और डेयरी विभाग, हरियाणा द्वारा अधिसूचना दिनांक 09.03.2015 और शहरी स्थानीय निकाय विभाग, हरियाणा द्वारा दिनांक 30.07.2022 को राज्य स्तर, जिला स्तर और नगरपालिका स्तर पर समितियों का गठन किया। उक्त अधिसूचनाओं की प्रति अनुलग्नक-II और III पर संलग्न है।
- (ग) उक्त अवधि के दौरान नसबंदी की फाइल पर हस्ताक्षर करने वाले अधिकारियों के जिलेवार नाम अनुलग्नक-IV में संलग्न है।
- (घ) उक्त अवधि के दौरान किसी भी जिले में कुत्तों की नसबंदी के संबंध में सरकार को कोई अनियमितता नहीं मिली है।

Annexure-I

Name of District	Name of the Municipality	Number of stray Dogs Sterilized	Amount (In Rs.)
Ambala	Municipal Council, Ambala Sadar	6283	5,82,6,558
	Municipal Corporation, Ambala City	9588	77,94,415
Faridabad	Municipal Corporation, Faridabad	14698	1,24,81,050
Gurugram	Municipal Corporation, Gurugram	42228	28730338
Panchkula	Municipal Corporation, Panchkula	17346	1,56,15,846
Panipat	Municipal Corporation, Panipat	7983	5,68,6,279
Karnal	Municipal Corporation, Karnal	5647	58,99,245
Yamunanagar	Municipal Corporation, Yamunanagar	16170	142529600
Sonepat	Municipal Corporation, Sonepat	2400	1742890
Rewari	Municipal Council, Rewari	3340	49,89,960
Rohtak	Municipal Corporation, Rohtak	7941	80,60,115
Kurukshetra	Municipal Council, Thanesar	956	76,4800
Jhajjar	Municipal Council, Bahadurgarh	1580	23,15,000
Palwal	Municipal Committee, Hathin	1280	1,45,5000
	Total	1,37,440	174,691,626

**HARYANA GOVERNMENT
ANIMAL HUSBANDRY & DAIRYING DEPARTMENT**

NOTIFICATION

To control rabies and stray dog population in the State, the animal component of National Rabies Control Programme (NRCP) of Ministry of Health and Family Welfare, Government of India is being implemented through Animal Welfare Board of India. To review, coordinate and monitor this programme in the State, the Governor of Haryana is pleased to constitute the State level Monitoring cum Coordination Committee and District level Monitoring cum Coordination Committee as per the details mentioned below:-

1) State level Monitoring cum Coordination Committee

1	Chief Secretary to Govt. Haryana	Chairman
2	Principal Secretary Urban Local Bodies	Member
3	Principal Secretary Panchayats & Rural Development	Member
4	Representative from Animal Welfare Board of India	Member
5	Principal Secretary Animal Husbandry & Dairying	Member Secretary

The committee may meet on quarterly basis to monitor and review the overall performance of the programme in the state and recommend necessary directions for mid-course correction, if any.

2) District level Monitoring cum Coordination Committee

1	Deputy Commissioner	Chairman
2	Additional Deputy Commissioner	Vice Chairman
3	Joint Commissioner, Municipal Corporation/Executive Officer, Municipal Committee	Member
4	Representative of Public Health Department	Member
5	Block Development Officer in the respective Block	Member
6	Tehsildar of respective Tehsil	Member
7	Representatives of the District SPCA & other NGOs nominated by Deputy Commissioner	Member
8	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI.	Member
9	Deputy Director, Animal Husbandry	Member Secretary

The functions of the District Level Monitoring cum Coordination Committee will be:-

1. To solicit cooperation of the public in implementing the programme.
2. To coordinate, facilitate and monitor implementation of mass sterilization and vaccination programme of street and owned dogs by the implementing agencies (Humane Society International India and Worldwide Veterinary Services)
3. To motivate the pet owners to get their pets also vaccinated and sterilized.
4. To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry and Panchayats etc.

5. To facilitate provision of Police help as and when required by the Team of Implementing agency.
6. To organize the counting and certification of genital organs of operated dogs by a team headed by Deputy Director, Animal Husbandry & Dairying Department or his representative on a fortnightly basis.
7. To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the programme and to dispose off their carcasses by burial in the area identified by the monitoring committee.
8. To provide monthly progress report to Chairman AWBI & Principal Secretary to Government of Haryana, Animal Husbandry & Dairying regarding the implementation of the programme.
9. The District Level Monitoring and Coordination Committee may meet on monthly basis to review the progress of the programme and coordinate various activities in the district.

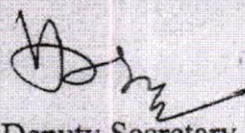
Chandigarh, dated
the 04.03.2015

Dr. Mahavir Singh
Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

Endst. No. 964-Ah-4-205/2603 Chandigarh, dated

A copy is forwarded to Controller, Printing & Stationery, Haryana Chandigarh for publishing it into the Haryana Government Extra Ordinary Gazettee.

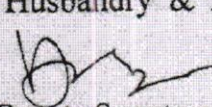
It is requested that 200 copies of the notification may be sent to this department for officials use.


Deputy Secretary
for Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

Endst. No. 964-Ah-4-205/2604 Chandigarh, dated

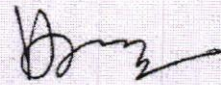
A copy is forwarded to the following for information and necessary action:-

1. Chief Secretary to Govt. Haryana
2. Principal Secretary Urban Local Bodies
3. Principal Secretary Panchayats & Rural Development
4. Chairman, Animal Welfare Board of India, Post Box No. 8672, 13/1, Third Seaward Road, Valmiki Nagar, Thiruvannamiyur, Chennai-600 041
5. All Deputy Commissioners in the State
6. All Additional Deputy Commissioner in the State
7. All Joint Commissioner, Municipal Corporation/Executive Officer, Municipal Committee
8. Engineer-in-Chief, Public Health Department, Haryana.
9. All Executive Engineers, Public Health Department of Haryana State
10. All Block Development Officers of Haryana State
11. All Tehsildars of the State
12. All Deputy Directors, Department of Animal Husbandry & Dairying of the State.


Deputy Secretary
for Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

Annexure-II

A copy is forwarded to Private Secretary/Chief Secretary to Govt. Haryana for Kind information of Chief Secretary Haryana.



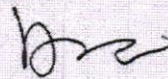
Deputy Secretary
for Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

To

Private Secretary/Chief Secretary to Govt. Haryana

U.O. No. 964-AH-4-2015/484 Chandigarh, dated 9-3-15

A copy is forwarded to PS/PSAH for the information of the Principal Secretary to Govt. of Haryana Animal Husbandry & Dairying Department.



Deputy Secretary
for Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

To

The Principal Secretary to Govt. of Haryana
Animal Husbandry & Dairying Department

U.O. No. 964-AH-4-2015/485 Chandigarh, dated 9/3/15

**GOVERNMENT OF HARYANA
DEPARTMENT OF URBAN LOCAL BODIES**

Notification

The 30th July, 2020

In pursuance of the provisions under Animal Birth Control (Dogs) Rules, 2001 and the directions of Hon'ble Supreme Court of India vide order dated 09.03.2016 in SLP No. 691 of 2009 and to control rabies, stray dog population and to review, coordinate & monitor this program in the State of Haryana, the Governor of Haryana is pleased to constitute the State Monitoring and Implementation Committee, District Monitoring and Implementation Committee as well as Municipal Corporation Monitoring and Implementation Committee as per the details mentioned below:-

(A) State Monitoring and Implementation Committee

1.	Additional Chief Secretary/Principal Secretary to Government of Haryana, Urban Local Bodies Department	Chairperson
2.	Additional Chief Secretary/Principal Secretary to Government of Haryana, Health & Family Welfare Department	Member
3.	Principal Secretary to Government of Haryana, Development and Panchayats Department	Member
4.	Director General, Urban Local Bodies Department	Member
5.	Director, Animal Husbandry and Dairying Department	Member
6.	Commissioner, Municipal Corporation, Gurugram	Member
7.	Commissioner, Municipal Corporation, Karnal	Member
8.	Chief Engineer (HQ), Directorate of Urban Local Bodies, Haryana	Member Secretary
9.	Executive Officer, Municipal Council, Ambala Sadar	Member
10.	Secretary, Municipal Committee, Shahabad	Member
11.	Two representatives from Development and Panchayats Department, Haryana (to be nominated by Director, Development & Panchayats, Haryana)	Member
12.	Representative of the Animal Welfare Board of India (to be nominated by AWBI)	Member
13.	Representative of an Animal Welfare Organization registered with the AWBI that has conducted more than 5000 Animal Birth Control surgeries per year and has been in existence for a minimum of 3 years (to be selected by Director General, Urban Local Bodies from the list to be provided by AWBI)	Member

2. The State Monitoring and Implementation Committee shall meet on quarterly basis and the process of monitoring & evaluation by the said Committee shall include the following key aspects:-

- (i) This Committee shall set target for the required number of dog sterilizations within specified period in each district comprised in the State, keeping in view the estimated number of dogs as the baseline. These targets shall be spelt out in the Memorandums of Understanding executed with the ABC Implementing Agencies. The Committee shall then monitor the collaboration between local authorities and ABC Implementing Agencies to ensure that the targets are met and any challenges to the same are smoothly overcome.
- (ii) The targets specified shall be binding on the local authority and the ABC Implementing Agency. The Animal Birth Control Monitoring Committee of the local authority shall ensure timely release of funds and oversee that adequate

infrastructure is created by the local authority so that targets are met. The expenses incurred by the ABC Implementing Agencies must be reimbursed on monthly basis.

- (iii) Developing a comprehensive district-wise Plan including but not limited to infrastructure, budget etc., for dog population management in Urban and Rural areas throughout the State.
- (iv) To resolve issues, if any, raised by District as well as Municipal Corporation Monitoring and Implementation Committee.
- (v) Where adequate ABC Implementing Agencies are not available, the State Monitoring and Implementation Committee shall set up a Special Purpose Vehicle (SPV) within Animal Husbandry & Dairying Department to act as the ABC Implementing Agency. In each such case the ABC Implementing Agency will undergo training at an AWBI designated training establishment and embark upon the program only once the training has been completed.
- (vi) Ensure that the requisite infrastructure is set up and other capital costs (including but not limited to fully furnished ABC facilities/campuses with ambulances and equipment) and all other expenses for successfully running an animal birth control program, including manpower costs, are made available to the ABC Implementing Agencies from the local authorities and reimbursed in a timely manner as required under Rule 6 of the Animal Birth Control (Dogs) Rules, 2001.

(B) District Monitoring and Implementation Committee

1.	Deputy Commissioner	Chairperson
2.	Additional Deputy Commissioner	Member
3.	Deputy Director, Animal Husbandry & Dairying Department	Member Secretary
4.	Executive Officer/Secretary, Municipal Council/Committee	Member
5.	Chief Surgeon of the District	Member
6.	Block Development & Panchayat Officer in the respective Block	Member
7.	Tehsildar of the respective Tehsil	Member
8.	Representative of District SPCA & other NGOs nominated by Deputy Commissioner	Member
9.	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI	Member

3. The District Monitoring and Implementation Committee shall meet on monthly interval so as to monitor and review the overall performance of the program in the respective district. This Committee will recommend necessary directions for any correction/improvements, as and when required.

The functions of the District Monitoring and Implementation Committee will be as under:-

- (i) To solicit cooperation of the public in implementing the program.
- (ii) To coordinate, facilitate and monitor implementation of mass sterilization and vaccination program of street and owned dogs by the implementing agencies.
- (iii) To motivate the pet owners to get their pets also vaccinated and sterilized.
- (iv) To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry and Panchayats etc.

- (v) To facilitate provision of Police help as and when required by the Team of Implementing agency.
- (vi) To organize the counting and certification of genital organs of operated dogs by a team headed by Deputy Director, Animal Husbandry & Dairying Department or his representative on a fortnightly basis.
- (vii) To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the program and to dispose off their carcasses by burial in the area identified by the monitoring committee.
- (viii) To provide monthly progress report to State Monitoring and Implementation Committee regarding the implementation of the program.

(C) Municipal Corporation Monitoring and Implementation Committee

1.	Commissioner, Municipal Corporation	Chairperson
2.	Additional Commissioner/Additional Municipal Commissioner	Member
3.	Joint Commissioner, Municipal Corporation	Member Secretary
4.	Chief Surgeon of the District	Member
5.	Representative of District SPCA & other NGOs to be nominated by Commissioner, Municipal Corporation	Member
6.	Representative of Animal Welfare Board of India (AWBI) to be nominated by AWBI	Member
7.	Deputy Director, Animal Husbandry & Dairying Department	Member

4. The Municipal Corporation Monitoring and Implementation Committee shall meet on monthly interval so as to monitor and review the overall performance of the program in the respective Corporation. This Committee will recommend necessary directions for any correction/improvements, as and when required.

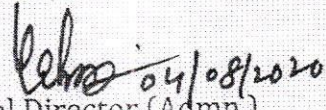
The functions of the Municipal Corporation Monitoring and Implementation Committee will be as under:-

- (i) To solicit cooperation of the public in implementing the program.
- (ii) To coordinate, facilitate and monitor implementation of mass sterilization and vaccination program of street and owned dogs by the implementing agencies.
- (iii) To motivate the pet owners to get their pets also vaccinated and sterilized.
- (iv) To facilitate the provision of necessary infrastructural, administrative and accommodation & transport help etc. to the implementing agencies from local bodies, Veterinary Hospitals of Department of Animal Husbandry etc.
- (v) To facilitate provision of Police help as and when required by the Team of Implementing agency.
- (vi) To organize the counting and certification of genital organs of operated dogs by a team constituted by this Committee on a fortnightly basis.
- (vii) To authorize the implementing agency to humanely euthanize critically ill or fatally injured and rabid dogs encountered during implementation of the program and to dispose off their carcasses by burial in the area identified by the monitoring committee.
- (viii) To provide monthly progress report to State Monitoring and Implementation Committee regarding the implementation of the program.

Endst. No. ADULB/Admn./2020/39952

Dated: 04.08.2020

A copy of the above is forwarded to Controller, Printing & Stationery Department Haryana, Chandigarh for publishing it in the Haryana Government Extra Ordinary Gazette. Further, it is requested that 150 copies of the Notification may be sent to this Department for Official use.


 Additional Director (Admn.)

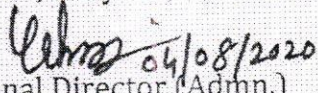
for Additional Chief Secretary to Government of Haryana,
Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39953

Dated: 04.08.2020

A copy of the above is forwarded to the following for information and necessary action please:-

1. Additional Chief Secretary to Government of Haryana, Health & Family Welfare Department, Chandigarh.
2. Principal Secretary to Government of Haryana, Development and Panchayats Department, Chandigarh.
3. Director General, Urban Local Bodies Department, Haryana, Panchkula.
4. Director, Animal Husbandry and Dairying Department, Panchkula.
5. Chief Engineer (HQ), Directorate of Urban Local Bodies, Haryana, Panchkula.

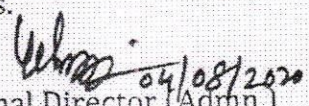

 Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana,
Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39954

Dated: 04.08.2020

A copy of the above is forwarded to Chairman, Animal Welfare Board of India (AWBI), NIAW Campus, Village Seekri, Ballabhgarh, Faridabad, Haryana - 121004. This is in continuation to this Office earlier memo No. ADULB/Admn/2020/38510 dated 22.07.2020 with the request to provide the list of representative for the State Monitoring & Implementation Committee. Further, it is also requested that the name of one each representative for District Monitoring & Implementation Committee and Municipal Corporation Monitoring & Implementation Committee be forwarded to respective Deputy Commissioners and Commissioners, Municipal Corporations.


 Additional Director (Admn.)

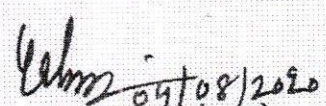
for Additional Chief Secretary to Government of Haryana,
Urban Local Bodies Department.

Endst. No. ADULB/Admn./2020/39955

Dated: 04.08.2020

A copy of the above is forwarded to the following for information and necessary action please:-

1. All the Deputy Commissioners in the State of Haryana.
2. All the Commissioners of Municipal Corporations in the State of Haryana.
3. Commissioner, Municipal Corporation, Gurugram.
4. Commissioner, Municipal Corporation, Karnal.
5. All the Additional Deputy Commissioners in the State of Haryana.
6. All the Additional Commissioners/Additional Municipal Commissioners of Municipal Corporations in the State of Haryana.
7. All the Joint Commissioners of Municipal Corporations in the State of Haryana.
8. All the Chief Surgeons in the State of Haryana.
9. All the Deputy Directors, Animal Husbandry & Dairying Department, Haryana.
10. All the Block Development & Panchayat Officers in the State of Haryana.
11. All the Executive Officers/Secretaries of Municipal Councils/Committees in the State of Haryana.
12. Executive Officer, Municipal Council, Ambala Sadar.
13. Secretary, Municipal Committee, Shahabad.
14. All the Tehsildars in the State of Haryana.


 Additional Director (Admn.)

for Additional Chief Secretary to Government of Haryana,
Urban Local Bodies Department.

Annexure-IV

Name of District	Name of the Municipality	Name of Officer	Designation
Ambala	Municipal Council, Ambala Sadar	Sh. Gorav Gotam	Sanitary Inspector
		Sh. Vinod Beniwal	Chief Sanitary Inspector
		Sh. Rajesh Kumar	Secretary
		Sh. Madan Lal	Account Officer
		Sh. Vinod Nehra	Executive Officer
		Sh. Ravinder Kumar	Executive Officer
		Sh. Sachin Gupta	Administrator
		Sh. Amrinder Singh	Administrator
		Sh. Dinesh Kumar	Administrator
	Municipal Corporation, Ambala	Sh. Phul Kumar	Assistant Sanitary Inspector
		Sh. Sushil Kumar	Assistant Sanitary Inspector
		Sh. Mandeep Singh	Sanitary Inspector
		Sh. Madan Lal	Chief Sanitary Inspector
		Sh. Sunil Dutt	Chief Sanitary Inspector
		Sh. Vinit Kumar	Section Officer
		Sh. Som Nath	Section Officer
		Sh. Rakesh Kumar	Veterinary Doctor
		Sh. Lalit Mohan	Legal Advisor
		Sh. Virender Saharan	Executive Officer
		Sh. Jarnail Singh	Executive Officer
		Sh. Rohtash Bishnoi	Additional Municipal Commissioner
		Sh. Aman Danda	Deputy Municipal Commissioner
		Sh. Parth Gupta	Commissioner
		Sh. Sushil Malik	Commissioner
		Sh. Virender Lather	Commissioner
		Sh. Dhirender Khargate	Commissioner
Faridabad	Municipal Corporation, Faridabad	Sh. Deepak Kinger	Executive Engineer
		Dr. Uday Bhan Sharma	Medical Officer Health
		Sh. Shyam Singh	Executive Engineer
		Sh. Inderjeet Kularia	Additional Municipal Commissioner

Annexure-IV

		Sh. Shyam Singh	Executive Engineer
		Sh. Madan Lal Sharma	Executive Engineer
		Dr. Nitish Parwal	Medical Officer Health
		Dr. Prabhjot	Medical Officer Health
Rewari	Municipal Council, Rewari	Sh. Sandeep Kumar	Chief Sanitary Inspector
		Sh. Praveen Kumar	Secretary
		Sh. Hemant Yadav	Executive Engineer
		Sh. Ravinder Kumar	Account Officer
		Sh. Dayanand	Accountant
		Sh. Jitender Kumar	Accountant
		Sh. Abhe Singh	Executive Officer
		Smt. Poonam yadav	President
Kurukshetra	Municipal Council, Thanesar	Sh. Amit Kumar	Junior Engineer
		Sh. Rakesh Mago	Municipal Engineer
		Sh. B.N. Bharti	Executive Officer
Jhajjar	Municipal Council, Bahadurgarh	Sh. Dalbir Deswal	Junior Engineer
		Sh. Aman Kumar	Municipal Engineer
		Sh. Jagbir Malik	Section Officer
		Sh. Sanjay Rohilla	Executive Officer
		Sh. Bhupender	Administrator-cum-S.D.O (C) Bahadurgarh
Panchkula	Municipal Corporation, Panchkula	Dr. Anil Banwal	Deputy Director, Animal husbandry & Dairying Department, Panchkula
		Sadhu Ram	Chief Sanitary Inspector
		Manendra Singh	Executive Officer
		O.P Sihag	Executive Officer
		Jagdeep Dhanda	Commissioner
		Lalit Siwach	Commissioner
		Ram Gautam	Senior Account Officer
		Hardeep Batra	Deputy Director

Annexure-IV

			Audit/Joint Director Audit
		Mohan Bhardwaj	Chief Sanitary Inspector
		Madan Lal	Chief Sanitary Inspector
		Arvind Balyan	Executive Officer
		Dr. Shaleen	Commissioner
		Arvind Nehra	Section Officer
		Jarnail Singh	Executive Officer
		Rajesh Jogpal	Commissioner
		Saroj Bala	Senior Account Officer
		Vikas Gulia	Senior Account Officer
		R.K Singh	Commissioner
		Sushil Kumar	Senior Account Officer
		Sanyam Garg	Joint Commissioner
		Dharmpal	Senior Account Officer
		Avinash Singla	Chief Sanitary Inspector
		Vinesh	Joint Commissioner
		Dharmvir Singh	Commissioner
		Vikas Kaushik	Joint Director Audit
		Dr. Sameer Bhardwaj	Pet Animal Medical Centre Sector-3, Panchkula
Sonapat	Municipal Corporation, Sonapat	Sh. Sunil	Sanitary Inspector
		Sh. Satender	Sanitary Inspector
		Sh. Jitender	Sanitary Inspector
		Sh. Sadhu Ram	Chief Sanitary Inspector
		Sh. Vinod Nehra	Executive Officer
		Sh. Sushil Kumar	Commissioner
		Sh. Krishan	Sanitary Inspector
		Sh. Joginder	Sanitary Inspector
		Sh. Umesh	Sanitary Inspector
		Sh. Sunder	Sanitary Inspector
		Sh. Satpal	Chief Sanitary Inspector
		Sh. Satender	Chief Sanitary

Annexure-IV

			Inspector
		Sh. Sahab Singh	Chief Sanitary Inspector
		Sh. Virender	Deputy Municipal Commissioner
		Sh. Dharmender	Commissioner
Yamunanagar	Municipal Corporation, Yamunanagar	Sh. Girish Arora	Commissioner
		Sh. Bharat Bhusan Batra	Additional Commissioner
		Sh. Deepak Sura	Executive Engineer
		Sh.Vijay Pal yadav	Executive Engineer
		Sh. Sunil Kumar Bansal	Senior Account Officer
		Sh. Satish Kumar	Account Officer
		Sh. Naveen Kumar	Accountant
		Sh.Harjeet Singh	Sanitary Inspector
		Sh.Harjinder Singh	Tax Inspector
		Sh.Tej Pal	Veterinary Doctor
		Sh. Desraj	Assistant
		Sh.Vinod Kumar	Clerk
Karnal	Municipal Corporation, Karnal	Smt. Sumedha Kataria	Commissioner
		Sh. Vikram	Commissioner
Rohtak	Municipal Corporation, Rohtak	Sh. Sunder Singh & Harsh Chawla	Sanitary Inspector
		Sh. Mahavir Singh Sodhi	Chief Sanitary Inspector
		Sh. Naveen Dhankhar	Municipal Engineer
		Sh. Tilak Raj	Assistant Town Planner
		Sh. Manjeet Dahiya	Executive Engineer
		Sh. Sudershan	Accountant
		Sh. Harish	Section Officer
		Sh. Surender Kaliraman	Senior Account Officer
		Sh. Inderjeet	Deputy Municipal Commissioner
		Sh. Ram Swroop Verma	Commissioner
		Dr. Surya Khatkar& Dr. Om	DD, Animal Husbandry, Rohtak
Panipat	Municipal Corporation, Panipat	Sh. Pardeep Dagar	Commissioner
		Sh. R. K. Singh	Commissioner
		Sh. Dharmender	Commissioner
Palwal	Municipal	Sh. Padam Singh	Secretary

Annexure-IV

	Committee, Hathin	Dhanda	
		Sh. Javed Hussain	Municipal Engineer
		Sh. Aabid Hussain	Junior Engineer
		Sh. Devender Kumar	Secretary
		Sh. Rohtash	Accountant
Gurugram	Municipal Corporation, Gurughram	Sh. Ambika Parsad	Section Officer
		Sh. Bijender Sharma	Section Officer
		Sh. Rishi Malik	Senior Sanitary Inspector-HQ
		Sh. Ashish Singla,	Senior Medical Officer
		Sh. Ashish Singla	Senior Medical Officer